

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3000
ANSWERED ON:15.03.2013
SME STOCK EXCHANGE
Hussain Shri Syed Shahnawaz

Will the Minister of FINANCE be pleased to state:

- (a) the details of stock exchanges/trading platforms established for Small and Medium Enterprises (SMEs) in the country;
- (b) whether the Government has any stake in such exchanges/platforms; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): Securities and Exchange Board of India (SEBI) vide its circular dated May 18, 2010 had prescribed the guidelines regarding setting up of a Stock exchange/ a trading platform by a recognized stock exchange having nationwide trading terminals for Small and Medium Enterprises (SME).

Subsequently on request of BSE Ltd. (BSE) and National Stock Exchange of India Ltd. (NSE), SEBI accorded approval for setting up of SME platforms to BSE and NSE on September 27, 2011 and October 14, 2011, respectively. Thereafter, launch of SME platforms at BSE and NSE both, took place on March 13, 2012.

(b): No, Sir.

(c): Does not arise in view of reply to part (b) above.